

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 701
(TO BE ANSWERED ON THE 23rd July 2026)

AIR CARGO INFRASTRUCTURE

701. DR. K SUDHAKAR
SHRI TEJASVI SURYA
SHRI VISHWESHWAR HEGDE KAGERI
SHRI ANURAG SHARMA
SHRI SUDHEER GUPTA
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE
SMT D K ARUNA
SHRI TRIVENDRA SINGH RAWAT
SHRI ASHOK KUMAR RAWAT
SMT KAMALJEET SEHRAWAT
SHRI KRIPANATH MALLAH

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the progress made in strengthening air cargo infrastructure under the National Logistics Policy and the Krishi UDAN Scheme during the year 2026 in the country, State-wise;
- (b) the airports and cargo terminals identified for expansion or upgradation along with the current status thereof across the country, particularly in Karnataka;
- (c) whether air cargo operations have been integrated with the National Logistics Portal and other trade facilitation systems and if so, the details thereof; and
- (d) the measures taken to improve handling capacity and reduce turnaround time for export- oriented and perishable cargo?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) The Government has strengthened the air cargo infrastructure by catalysing reforms across the logistics ecosystem through the National Logistics Policy, aligning infrastructure development with PM GatiShakti National Master Plan, driving improvements in digital integration and infrastructure planning. In

addition, to facilitate and incentivise movement of agri-produce by air transportation, waiver of landing and parking charges is provided for Indian freighters and P2C (Passenger-to-Cargo) Aircraft by the Airports Authority of India (AAI) and the Ministry of Defence at selected airports under the Krishi Udan Scheme. Further, Route Navigation Facility Charges (RNFC) and Terminal Navigational Landing Charges (TNLC) are waived at such selected AAI airports under the Scheme.

(b) Expansion, modernisation and development of airport infrastructure including strengthening air traffic management, modernisation of passenger and cargo handling facilities, is a continuous process, which is undertaken by the Airports Authority of India (AAI) and the other Airport Operators/Developers concerned depending upon traffic demand, commercial feasibility, operational requirements for safety of aircraft operation and demand from airlines etc. Air cargo warehousing capacity is augmented through the development of new facilities, along with the modernisation and upgradation of existing cargo terminals across the country, including in the State of Karnataka.

(c) and (d) Major airports have progressively integrated with the digital logistics and trade facilitation ecosystem through the Unified Logistics Interface Platform (ULIP), airport cargo community systems, customs platforms such as ICEGATE and other digital trade facilitation platforms. Further, airports have implemented several measures to improve handling capacity and reduce turnaround time for export-oriented and perishable cargo viz. expansion and modernization of cargo infrastructure, dedicated facilities for perishable cargo and pharma zones, digitalization and paperless cargo processing and cargo process improvements.
